

OA 91 | 95 (2)

27.4.95 Hon. Mr. Justice B.C. Saksena, V.C

Hon. Mr. S. Dayal, Member (A)

Through M.A 817/95 the applicant-s seek
dismissal of the O.A as not pressed. The ~~said~~
M.A. is allowed and O.A. 91/95 is accordingly
dismissed as not pressed.

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A.M.

B.C.
V.C

Uv/